जिसमें यह संकेत किया गया है कि चौथी पंच-वर्णीय योजना के अन्त में दो करोड़ से अधिक बेकार पैदा हो जायेंगे। ऐसी स्थिति को ध्यान में रखते हुए सरकार की जिम्मेवारी है कि जो देश में पैदा हुआ इन्सान ईमानदारी से रोटी कमाना चाहता है उसे वह रोजी दे, उसके लिए जिरए दे, काम दे। और अगर सरकार काम न दे सके तो उसके निर्वाह का खर्ची दे। जब तक सरकार ऐसा नहीं करेगी तब तक वेकारी की समस्या हल नहीं होगी। तो में पूछना चाहता है कि क्या सरकार वेरोजगारी का भत्ता देना स्वीकार करेगी तब तक जय कि वह नौकरी की व्यवस्था न करे ? यदि नहीं, तो क्यों ?

SHRI HATHI: As far as the number of unemployed at the end of the Third Plan is concerned, as my colleague has stated, we have no reliable data and that is why we are not giving the data. But the fact that there is unemployment is not denied. It is not denied that there is unemployment, but the number is not accurate and therefore, we are not giving the data. If you look at the number of educated employment seekers you will find that out of about 13 lakhs, about 11 lakhs are matriculates and higher secondary boys; about 1,75.000 consist of others who are graduates and above. But these figures are not reliable......

SHRI S. K. TAPURIAH: Why should he give out incorrect information of which he himself is not sure?

SHRI HATHI: These are the figures of people who have registered themselves with the employment exchange.

That does not number because there may be people who may not have registered themselves with the employment exchange at all.

श्री कंवर लाल गुप्त : अनएम्प्लायमेंट बढ़ रहा है कि नहीं यह सवाल है।

SHRI HATHI: I have said that the fact that there is unemployment is not in dispute; only the number is not reliable.

SHRI S. K. TAPURIAH: It is increasing.

SHRI KANWAR LAL GUPTA: He is not replying to the question. Let him say whether unemployment is increasing or not.

श्री ओम प्रकाश त्यागी: मेरे सवाल का जवाब ही नहीं दिया। मैंने प्रश्न किया था कि बेरोजगारों को काम देना सरकार का काम है। अगर सरकार काम न दे सके तो बेरोजगारी का भक्ता दे, यह सरकार की ड्यूटी है। क्या सरकार इस पर विचार करेगी। और अगर सरकार का भक्ता देने का विचार नहीं है तो उसके क्या कारण हैं?

SHRI HATHI: So far as work is concernred, the scheme to have some work-centres where the unemployed can get employment is being considered.

But the Government are not in a position to give doles or allowance to all unemployed people.

MR. DEPUTY-SPEAKER: I find questions Nos. 93-95 and then 118 and 116 are inter-related. We shall first take up questions Nos. 93-95 together.

श्री प्रेमचन्द वर्मा: 20 के करीव इन प्रथनों पर माननीय सदस्यों के नाम हैं, और वहीं आदमी सवाल पूछ सकते हैं, लेकिन हम लोग नहीं पूछ सकते हैं।

Unemployment among Educated Youth

*93. DR. RANEN SEN:
SHRI C. JANARDHANAN:
SHRI JAGESHWAR YADAV:
SHRI YAJNA DATT SHARMA:
SHRI JAI SINGH:
SHRI HARDAYAL DEVGUN:
SHRI RAM AVTAR SHASTRI:
SHRI BENI SHANKAR SHARMA:
SHRI P. L. BARUPAL:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether a delegation of the All India Youth Federation and All India Students' Federation presented to Government a memorandum demanding immediate steps to solve the growing unemployment in the country;

- (b) whether they went on one day hunger strike also;
- (c) if so, the main demands made by them;
- (d) whether Government have considered these demands; and
 - (e) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT & REHABILITATION (SHRI BHAGWAT JHA AZAD): (a) to (e). A statement is laid on the Table of the House.

Statement

- (a) A memorandum was submitted to to the P. M.
- (b) They are reported to have gone on hunger-strike for one day.
 - (c) (i) Ensuring job security to all those already in employment.
 - (ii) Creation of more employment opportunities in the Fourth Five Year Plan
 - (iii) Introduction of vocational bias in education at all levels linking education with the labour.
 - (iv) Nationalisation of Banks.
 - (v) Payment of subsistance allowance to all those registered with the Employment Exchanges.

(d) and (e). Matters raised in the memorandum form part of the economic and social policy of the Government and are under their constant consideration. The Planning Commission has also taken notes of the need to increase employment opportunities, to the extent possible, through the adoption of more labour intensive programmes in the Fourth Five Year Plan. Further, with a view to accelerating economic growth 14 major banks were vey recently nationalized. Concerned Ministries have been asked to take appropriate action on the suggestions made.

Unemployment Allowance

*94. SHRI S. M. BANERJEE:
SHRI SHRI GOPAL SABOO:
SHRI ONKAR SINGH:
SHRI SHARDA NAND:
SHRI RAM SINGH AYARWAL:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether it is a fact that some unemployment allowance is likely to be sanctioned for those unemployed who are registered with Employment Exchanges;
- (b) whether any such scheme has been chalked out : and
- (c) if so, the salient features of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT & REHABILITATION (SHRI BHAGWAT JHA AZAD) (a): No

(b) and (c). Do not arise.

Unemployment in the Country

*95. SHRI SHRI CHAND GOYAL :
SHRI INDRAJIT GUPTA :
SHRI J. M. BISWAS :
SHRI BIBHUTI MISHRA :
SHRI RAM AVTAR SHARMA :
SHRI HUKAM CHAND KACHWAI :
SHRI SHIVA CHANDRA JHA :
SHRI CHINTAMANI
PANIGRAHI :

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) the steps proposed to be taken to tackle the gigantic problem of unemployment among the educated and uneducated during the Fourth Five Year Plan;
 - (b) the estimated number of;
 - (i) wholly unemployed; educated people;
 - (ii) wholly unemployed uneducated people;